

United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **25 June 2010**, the Committee approved the deletion of the entry specified below from its Consolidated List. The Committee approved this de-listing following its review of the name, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

Removed from Al-Qaida entities Section D

QE.A.63.01. Name: ASAT TRUST REG.

A.k.a.: na **F.k.a.:** na **Address:** Altenbach 8, 9490 Vaduz FI, Liechtenstein **Listed on:** 9 Nov. 2001 **Other information:** na

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (4 June 2010), the Committee has concluded its review of the following names:

- Gulbuddin Hekmatyar (QI.H.88.03.) – review concluded on 8 June 2010
- Ibrahim Ali Abu Bakr Tantoush (QI.T.57.02.) – review concluded on 8 June 2010
- Afghan Support Committee (ASC) (QE.A.69.02.) – review concluded on 8 June 2010
- Revival of Islamic Heritage Society (RIHS) (QE.R.70.02.) – review concluded on 8 June 2010
- Mohammad Tahir Hammid (QI.H.144.03.) – review concluded on 8 June 2010
- Lashkar-e-Tayyiba (QE.L.118.05.) – review concluded on 8 June 2010
- Abdelkader Laagoub (QI.L.190.05.) – review concluded on 8 June 2010
- Mohamad Iqbal Abdurrahman (QI.A.86.03.) – review concluded on 8 June 2010
- Tarek Ben Habib Ben Al-Toumi Al-Maaroufi (QI.A.74.02.) – review concluded on 8 June 2010
- Abdullah Anshori (QI.A.216.06.) – review concluded on 8 June 2010
- Abu Bakar Ba'asyir (QI.B.217.06.) – review concluded on 8 June 2010
- Gun Gun Rusman Gunawan (QI.G.218.06.) – review concluded on 8 June 2010
- Taufik Rifki (QI.R.219.06.) – review concluded on 8 June 2010
- Isnilon Toton Hapilon (QI.H.204.05.) – review concluded on 8 June 2010
- Radulan Sahiron (QI.S.208.05.) – review concluded on 8 June 2010
- Abu Rusdan (QI.R.186.05.) – review concluded on 8 June 2010
- Zulkarnaen (QI.Z.187.05.) – review concluded on 8 June 2010
- Mustapha Ahmed Mohamed Osman Abu El Yazeed (QI.O.11.01.) – review concluded on 15 June 2010
- Nashwan Abd Al-Razzaq Abd Al-Baqi (QI.A.12.01.) – review concluded on 15 June 2010
- Mahfouz Ould Al-Walid (QI.A.15.01.) – review concluded on 15 June 2010
- Tharwat Salah Shihata Ali (QI.A.17.01.) – review concluded on 15 June 2010
- Amin Muhammad Ul Haq Saam Khan (QI.A.2.01.) – review concluded on 15 June 2010
- Saiyid Abd Al-Man (QI.A.18.01.) – review concluded on 15 June 2010

- Ahmed Mohammed Hamed Ali (QI.A.21.01.) – review concluded on 15 June 2010
- Mamoun Darkazanli (QI.D.26.01.) – review concluded on 15 June 2010
- Mohamed Amine Akli (QI.A.91.03.) – review concluded on 15 June 2010
- Mondher Ben Mohsen Ben Ali Al-Baazaoui (QI.A.94.03.) – review concluded on 15 June 2010
- Lionel Dumont (QI.D.95.03.) – review concluded on 15 June 2010
- Moussa Ben Omar Ben Ali Essaadi (QI.E.96.03.) – review concluded on 15 June 2010
- Ibrahim Ben Hedhili Ben Mohamed Al-Hamami (QI.A.98.03.) – review concluded on 15 June 2010
- Khalil Ben Ahmed Ben Mohamed Jarraya (QI.J.99.03.) – review concluded on 15 June 2010
- Mounir Ben Habib Ben Al-Taher Jarraya (QI.J.100.03.) – review concluded on 15 June 2010
- Ahmed Hosni Rarrbo (QI.R.103.03.) – review concluded on 15 June 2010
- Sayf-Al Adl (QI.S.1.01.) – review concluded on 15 June 2010
- Al Furqan (QE.A.107.04.) – review concluded on 15 June 2010
- Sa'd Abdullah Hussein Al-Sharif (QI.A.5.01.) – review concluded on 21 June 2010
- Aiman Muhammed Rabi Al-Zawahiri (QI.A.6.01.) – review concluded on 21 June 2010
- Usama Muhammed Awad Bin Laden (QI.B.8.01.) – review concluded on 21 June 2010
- Bilal Bin Marwan (QI.B.9.01.) – review concluded on 21 June 2010
- Zayn Al-Abidin Muhammad Hussein (QI.H.10.01.) – review concluded on 21 June 2010
- Abdullah Ahmed Abdullah El Alfi (QI.E.19.01.) – review concluded on 21 June 2010
- Nazih Abdul Hamed Nabih Al-Ruqai'i (QI.A.23.01.) – review concluded on 21 June 2010
- Mustafa Mohamed Fadhil (QI.F.27.01.) – review concluded on 21 June 2010
- Ahmed Khalfan Ghailani (QI.G.28.01.) – review concluded on 21 June 2010
- Ri'ad (Raed) Muhammad Hasan Muhammad Hijazi (QI.H.29.01.) – review concluded on 21 June 2010
- Fazul Abdullah Mohammed (QI.M.33.01.) – review concluded on 21 June 2010
- Yuldashev Tohir (QI.T.36.01.) – review concluded on 21 June 2010
- Abdul Rahman Yasin (QI.Y.37.01.) – review concluded on 21 June 2010
- Abu Sayyaf Group (QE.A.1.01.) – review concluded on 21 June 2010
- Al-Itihaad Al-Islamiya / AIAI (QE.A.2.01.) – review concluded on 21 June 2010
- Egyptian Islamic Jihad (QE.A.3.01.) – review concluded on 21 June 2010
- Al Qaida (QE.A.4.01.) – review concluded on 21 June 2010
- Armed Islamic Group (QE.A.6.01.) – review concluded on 21 June 2010
- Asbat Al-Ansar (QE.A.7.01.) – review concluded on 21 June 2010

- Harakat Ul-Mujahidin / HUM (QE.H.8.01.) – review concluded on 21 June 2010
- Islamic Movement Of Uzbekistan (QE.I.10.01.) – review concluded on 21 June 2010
- Libyan Islamic Fighting Group (QE.L.11.01.) – review concluded on 21 June 2010
- Makhtab Al-Khidamat (QE.M.12.01.) – review concluded on 21 June 2010
- The Organization Of Al-Qaida In The Islamic Maghreb (QE.T.14.01.) – review concluded on 21 June 2010
- Wafa Humanitarian Organization (QE.W.15.01.) – review concluded on 21 June 2010
- Adel Ben Al-Azhar Ben Youssef Ben Soltane (QI.B.68.02.) – review concluded on 21 June 2010
- Nabil Ben Mohamed Ben Ali Ben Attia (QI.B.69.02.) – review concluded on 21 June 2010
- Yassine Chekkouri (QI.C.70.02.) – review concluded on 21 June 2010
- Mehdi Ben Mohamed Ben Mohamed Kammoun (QI.K.72.02.) – review concluded on 21 June 2010
- Isam Ali Mohamed Alouche (QI.T.76.02.) – review concluded on 21 June 2010
- Maxamed Cabdullaah Ciise (QI.C.141.03.) – review concluded on 21 June 2010
- Radi Abd El Samie Abou El Yazid El Ayashi (QI.E.142.03.) – review concluded on 21 June 2010
- Hamadi Ben Abdul Aziz Ben Ali Bouyehia (QI.B.143.03.) – review concluded on 21 June 2010
- Daki Mohammed (QI.M.146.03.) – review concluded on 21 June 2010
- Mohamed Amin Mostafa (QI.M.147.03.) – review concluded on 21 June 2010
- Nessim Ben Mohamed Al-Cherif Ben Mohamed Saleh Al-Saadi (QI.S.148.03.) – review concluded on 21 June 2010
- Al-Azhar Ben Khalifa Ben Ahmed Rouine (QI.R.150.03.) – review concluded on 21 June 2010
- Jaish-I-Mohammed (QE.J.19.01.) – review concluded on 21 June 2010
- Jam'yah Ta'awun Al-Islamia (QE.J.20.01.) – review concluded on 21 June 2010
- Rabita Trust (QE.R.21.01.) – review concluded on 21 June 2010
- Ummah Tameer E-Nau (UTN) (QE.U.68.01.) – review concluded on 21 June 2010
- Global Relief Foundation (GRF) (QE.G.91.02.) – review concluded on 21 June 2010
- Lashkar i Jhangvi (LJ) (QE.L.96.03.) – review concluded on 21 June 2010
- Ansar al-Islam (QE.A.98.03.) – review concluded on 21 June 2010
- Ismail Abdallah Sbaitan Shalabi (QI.S.128.03.) – review concluded on 21 June 2010
- Abdul Latif Saleh (QI.S.191.05) – review concluded on 21 June 2010

- Sulaiman Jassem Sulaiman Ali Abo Ghaith (QI.A.154.04.) – review concluded on 21 June 2010
- Abu Bakr Al-Jaziri (QI.A.58.02.) – review concluded on 21 June 2010
- Tarek Ben Al-Bechir Ben Amara Al-Charaabi (QI.A.61.02) – review concluded on 21 June 2010
- Rachid Fettar (QI.F.97.03.) – review concluded on 21 June 2010
- Ahmed El Bouhali (QI.E.189.05.) – review concluded on 21 June 2010
- Hassan Dahir Aweys (QI.D.42.01.) – review concluded on 22 June 2010
- Abdullahi Hussein Kahie (QI.K.50.01.) – review concluded on 22 June 2010
- Al-Barakaat (QE.A.24.01) – review concluded on 22 June 2010
- Al-Barakaat Bank (QE.A.25.01) – review concluded on 22 June 2010
- Al-Barakat Bank Of Somalia (BSS) (QE.A.27.01) – review concluded on 22 June 2010
- Al-Barakat Finance Group (QE.A.28.01) – review concluded on 22 June 2010
- Al-Barakat Financial Holding Co. (QE.A.29.01) – review concluded on 22 June 2010
- Al-Barakat International (QE.A.32.01) – review concluded on 22 June 2010
- Barakaat Red Sea Telecommunications (QE.B.42.01) – review concluded on 22 June 2010
- Barakat International Companies (BICO) (QE.B.50.01) – review concluded on 22 June 2010
- Al Baraka Exchange L.L.C. (QE.A.23.01.) – review concluded on 22 June 2010
- Al-Barakat Global Telecommunications (QE.A.30.01.) – review concluded on 22 June 2010
- Al-Barakat Group Of Companies Somalia Limited (QE.A.31.01.) – review concluded on 22 June 2010
- Al-Barakat Investments (QE.A.33.01.) – review concluded on 22 June 2010
- Barakaat Telecommunications Co. Somalia, Ltd. (QE.B.43.01.) – review concluded on 22 June 2010
- Barakaat Bank of Somalia (QE.B.45.01.) – review concluded on 22 June 2010
- Barako Trading Company, LLC. (QE.B.56.01.) – review concluded on 22 June 2010
- Al-Haramain Islamic Foundation (Somalia) (QE.A.72.02.) – review concluded on 22 June 2010
- Al-Haramain Foundation (Indonesia) (QE.A.103.04.) – review concluded on 22 June 2010
- Al-Haramayn Foundation (Kenya) (QE.A.105.04.) – review concluded on 22 June 2010
- Al-Haramayn Foundation (Tanzania) (QE.A.106.04.) – review concluded on 22 June 2010
- Al-Haramain Foundation: Afghanistan Branch (QE.A.110.04.) – review concluded on 22 June 2010
- Al-Haramain Foundation: Albania Branch (QE.A.111.04.) – review concluded on 22 June 2010

- Al-Haramain: Bangladesh Branch (QE.A.112.04.) – review concluded on 22 June 2010
- Al-Haramain: Ethiopia Branch (QE.A.113.04.) – review concluded on 22 June 2010
- Al-Haramain Foundation (Union of the Comoros) (QE.A.116.04.) – review concluded on 22 June 2010
- Al-Haramain Islamic Foundation (QE.A.71.02) – review concluded on 22 June 2010
- Al-Haramain & Al Masjed Al-Aqsa Charity Foundation (QE.A.109.04) – review concluded on 22 June 2010
- Benevolence International Foundation (QE.B.93.02.) – review concluded on 22 June 2010
- Bosanska Idealna Futura (QE.B.95.02.) – review concluded on 22 June 2010

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twelfth update of the List in 2010.

25 June 2010